

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Comp. App. (AT) (Insolvency) No. 463 of 2020**

**IN THE MATTER OF:**

IL & FS Financial Services Ltd.

**...Appellant**

**Versus**

Mahananda Suppliers Ltd.

**...Respondent**

**Present:**

**For Appellant :**

**Mr. Krishnendu Datta, Senior Advocate with  
Mr. R. Sudhinder and Ms. Ekta Bhasin Advocates**

**For Respondent :**

**Ms. Charu Tyagi, Ms. Maju Bhuteria and Mr.  
Shreenath A. Khemka, Advocate**

**O R D E R**

**(Through Virtual Mode)**

**08.09.2020**

Pleading are complete. Written submissions have also been filed.

Let the appeal be posted 'for hearing' on **29<sup>th</sup> September, 2020** at 12.00 Noon.

**[ Justice Bansi Lal Bhat ]  
Acting Chairperson**

**[ Justice Anant Bijay Singh ]  
Member (Judicial)**

**[ V.P. Singh ]  
Member (Technical)**

/ns/gc/